

Grievances of IAF Staff

4423. SHRI R. SAMBASIVA RAO : Will the Minister of DEFENCE be pleased to state :

- (a) whether a high level panel has been set up to study IAF staff grievances;
- (b) if so, the composition and terms of its reference; and
- (c) the time by which it is likely to submit its Report?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) A high level committee headed by the Defence Secretary was set up.

(b) The Committee consisted of Defence Secretary, three Vice Chiefs and FA (DS). The Committee was set up to go into the pay anomalies, resulting from the pay Commission Report.

(c) The Report was submitted in April 1998.

12.01 hrs.

PAPERS LAID ON THE TABLE

A copy of the MOU between the Indian Airlines Ltd. and the Ministry of Civil Aviation for the year 1997-98

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : I beg to lay on the Table :

A copy of the Memorandum of Understanding (Hindi and English versions) between the Indian Airlines Limited and the Ministry of Civil Aviation for the year 1997-98.

[Placed in Library, See No. LT 1099/98]

Annual Report and Review by the Government of the working of the Delhi Metro Rail Corporation Limited, New Delhi etc.

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :-
 - (a) (i) Review by the Government of the working of the Delhi Metro Rail Corporation Limited, New Delhi, for the year 1995-96.
 - (ii) Annual Report of the Delhi Metro Rail Corporation Limited, New Delhi, for the year 1995-96 alongwith Audited

Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1100/98]

- (b) (i) Review by the Government of the working of the Delhi Metro Rail Corporation Limited, New Delhi, for the year 1996-97.
- (ii) Annual Report of the Delhi Metro Rail Corporation Limited, New Delhi, for the year 1996-97 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 1101/98]

(3) A copy of the Annual Report (Hindi and English versions) of the National Capital Region Planning Board, for the year 1996-97 alongwith Accounts, under section 26 of the National Capital region Planning Board Act, 1985.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 1102/98]

Annual Report and Review by the Government of the working of the Jawaharlal Nehru Aluminium Research Development and Design Centre, Nagpur

THE MINISTER OF STEEL AND MINES (SHRI NAVEEN PATNAIK) : I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru Aluminium Research Development and design Centre, Nagpur, for the year 1996-97 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Aluminium Research Development and Design Centre, Nagpur, for the year 1996-97.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 1103/98]